

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:97  
ANSWERED ON:17.08.2007  
INDIRA AWAS YOJANA IAY  
Jha Shri Raghunath

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of irregularities and deficiencies noticed in the Indira Awas Yojana (IAY) during the last three years;
- (b) whether IAY has achieved its target in each of the last three years ;
- (c) if not, the reasons therefor ;
- (d) whether the per unit assistance given under Indira Awas Yojana (IAY) is not sufficient enough to construct a durable house ;
- (e) if so, whether the Government has received any request to enhance the per unit assistance; and
- (f) if so, the action taken/proposed to be taken by the Government thereon ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (f) A Statement is laid on the Table of the House.

Statement as referred to in parts (a) to (f) of the reply to the Lok Sabha Starred Question No. 97 due for reply on 17.08.2007

(a) On the whole, the Indira Awaas Yojana(IAY) Scheme is functioning satisfactorily. But, whenever any irregularities/deficiencies is brought to the notice of the Ministry, the matter is immediately taken up with the concerned State Government/UT for appropriate action, as the implementation of the scheme lies with them. The details of complaints received in this regard during the last three years are given in the Annexure.

(b)& (c) The achievement under IAY has been more than 95% of the target set in the last three years. During 2004-05, 15.21 lakh houses were constructed/upgraded against a target of 15.62 lakh houses. Similarly, during 2005-06, 15.52 lakh were constructed/upgraded against a target of 14.41 lakh and during 2006-07,14.99 lakh were constructed/upgraded against a target of 15.33 lakh.

(d) to (f) Yes, Sir. At present financial assistance for an IAY house is provided at the rate of Rs.25,000/ for plain areas and Rs.27,500/ for hilly areas. The financial assistance provided under IAY may not necessarily meet the total cost of an IAY house and the beneficiary is expected to contribute at least by way of labour. Nevertheless, the revision of norms of financial assistance under IAY is done from time to time keeping in view the factors such as rise in cost of material etc. The proposal for further enhancement in the financial assistance for IAY in view of increase in cost of construction of house is under consideration.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No.97 due for answer on 17/8/2007.

Complaints received on irregularities and deficiencies under Indira Awaas Yojana during last three years

# A complaint was received from Shri Yuvraj, Ex-M.P. (Lok Sabha) regarding misappropriation in allotment of IAY houses in Katihar district of Bihar. Action Taken

The matter was investigated by the NLM who found certain irregularities. The same was taken up with the State Government of Bihar. The report from the State Government is yet to be received.

# A complaint was received from Smt. Kunti Devi, MLA, Bihar Vidhan Sabha regarding alleged misappropriation of funds under IAY in 8 gram panchayats of three block namely Atri, Mohra and Bathani of Gaya district of Bihar.

Action Taken

The NLM was deputed to enquire into the matter. As per report of NLM, certain irregularities were noticed which was forwarded to

State Government of Bihar for their comments. Comments of the State Government in this regard is awaited.

# A complaint was received from Shri Sanjay Kumar Gupta, MLA, Bihar regarding misutilisation of funds under IAY Scheme in Sitamarhi district of Bihar.

Action Taken

An NLM has been deputed to enquire into the matter on an spot enquiry basis. The report of the NLM is yet to be received by the Ministry.

# A complaint was received from the Shri Sita Ram Yadav, M.P.(Lok Sabha) forwarding the complaints of villagers of Gram Panchayat – Yujaar Madhya, Block – Katra, district-Muzaffarpur regarding irregularities in the implementation of IAY in Muzaffarpur district of Bihar.

Action Taken

The matter was investigated by the NLM who found certain irregularities. The same was taken up with the State Government of Bihar. Status Report is still awaited.

# A complaint was received from Shri J.B. Patnaik, Leader of Opposition, Orissa Legislative Assembly regarding misuse of funds meant for victims of super cyclone and high flood in Orissa.

Action Taken

Minister (RD) has ordered to inquire into the matter which is half way through.

# A complaint was received from Captain Jagmal Singh Verma, a Senior citizen, Village Kudi Kamalpur, District –Meerut, Uttar Pradesh regarding irregularities in the implementation of IAY programme in the district Meerut, Uttar Pradesh.

Action Taken :

The matter was investigated by the NLM who found certain irregularities. The same was taken up with the State Government of Uttar Pradesh. The State Government have not so far submitted comments on the NLM report.

# A complaint was received from Dr. Chandrasekhar Baid, MLA regarding irregularities in the implementation of IAY programme in the Churu district of Rajasthan.

Action Taken :

The matter was taken with the State Government of Rajasthan. As informed by district authorities order was issued for recovery of IAY money from the erring beneficiary. The final report from the district is still awaited.

# A complaint was received from Shri Sitakanta Mohapatra, MLA regarding misuse of funds meant for victims of super cyclone and high flood in Orissa.

Action Taken

Minister (RD) has ordered to inquire into the matter which is half way through.

3 A complaint was received from Shri Virendra Pratap Singh, Kissan Munch, Uttar Pradesh, R/o Village Januvadih Khurd, District –Allahbad, Uttar Pradesh regarding irregularities in the implementation of IAY programme in the district Allahabad, Uttar Pradesh.

Action Taken :

The matter was investigated by the NLM who found certain irregularities. The same was taken up with the State Government of Uttar Pradesh. Status Report is still awaited.

# A deficiency has come to the notice through an NLM enquiry in Malda district of West Bengal

Action Taken :

The matter has been taken up with the State Government of West Bengal and asked to submit comments/ATR on the same which is still awaited.